


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.136/BB/2017	-	For compliance of office objections raised by registry	252(3)	TLI Knowledge Service Pvt. Ltd. Vs ROC

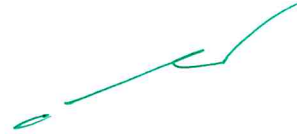
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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VINAYAK Bhatt Applicants 
PCS

9886032325 **ORDER**

PCS for Petitioner Company is present. He has filed compliance application alongwith annexure. Issue notice to the ROC-Karnataka, Bangalore. Registry is directed to prepare notice. PCS is directed to collect the notice from the registry and to serve it on ROC alongwith petition copy along with annexure. List it on 30/11/2017. ant


Member (T)


Member (J)